

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1522 of 2019

IN THE MATTER OF:

Allied Silica Ltd.

...Appellant

Versus

Tata Chemicals Ltd.

...Respondent

Present:

For Appellant :

**Mr. Bishwajit Bhattacharyya, Senior Advocate with
Mr. D. Sreenivasan and Mr. Ananda Selvam,
Advocates**

For Respondent :

**Mr. S. N. Mookherjee, Senior Advocate with
Mr. Nitesh Jain and Ms. Moulshree Shukla,
Advocates**

O R D E R

(Through Virtual Mode)

24.07.2020 Mr. S. N. Mookherjee, learned Senior Counsel for the Respondent has filed the list of dates and compilation of judgments, which is taken on record. Heard Mr. Mookherjee, learned Senior Counsel representing the Respondent. Hearing concluded.

Heard Mr. Bishwajit Bhattacharyya, learned Senior Counsel representing the Appellant in rebuttal. Hearing concluded. **Judgment reserved.**

Parties may file their written submissions not exceeding three pages within a week.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/